

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2104
ANSWERED ON:11.12.2015
Welfare of Orphans by NGOs
Ramachandran Shri Krishnan Narayanasamy

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a): the details of the Non-Governmental Organisations (NGOs) working for the welfare of orphans and destitute in the country, State-wise;
- (b): the funds allocated/released to the NGOs during each of the last three years and the current year, State/UT-wise;
- (c): whether the Government has received any complaints about misappropriation of funds granted to such NGOs;
- (d): if so, the details thereof indicating the complaints received during the said period; and
- (e): the action taken by the Government in this regard?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a): The Ministry is implementing the Integrated Child Protection Scheme (ICPS) under which financial assistance is provided to State Governments /UT Administrations for setting up and managing Child Care Institutions (CCIs) by themselves or in association with Voluntary Organisations/Non-Governmental Organisations (NGOs). The State/UT-wise details of NGOs which are getting grants under the ICPS for maintenance of Child Care Institutions (CCIs) through State Governments/UT Administrations concerned is at Annexure-I.
- (b): The Ministry releases grants under ICPS to State Governments/UT Administrations which further release it to concerned NGOs. The details of the grants released to the States/UTs and Child Line India Foundation (CIF) under ICPS during the last three years and the current year is at Annexure- II.
- (c): No, Madam.
- (d) & (e): Does not arise.
